

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.688
ANSWERED ON 06.02.2025**

TARGET OF ELECTRIFICATION IN RURAL AND URBAN AREAS

**†688. DR. MANNA LAL RAWAT:
SHRI DAMODAR AGRAWAL:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has achieved the target of complete electrification in all rural and urban areas of the country;**
- (b) if so, the details thereof, State/UT-wise and if not, the reasons therefor;**
- (c) the details of the ratio of electrification of rural and urban areas across the country, State-wise including Rajasthan;**
- (d) whether the Government is facing challenges in achieving the target of 24 hours power supply in all urban and rural areas of the country and if so, the details thereof; and**
- (e) the details of the efforts being made by the Government to provide 24 hours power supply in all areas of the country?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c) : The Government of India (GoI) implemented Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) to strengthen the sub-transmission and distribution networks in rural and urban areas respectively. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April 2018. A total of 18,374 villages in the country were electrified under the scheme of DDUGJY. The State-wise details of the number of villages electrified, including for the State of Rajasthan, are placed at Annexure-I. These Schemes stand closed as on 31.03.2022.

Subsequently, GoI launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective of providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. All works sanctioned under SAUBHAGYA have been successfully completed and the scheme stands closed as on 31.03.2022. As reported by the States, around 2.86 Cr. households were electrified during the SAUBHAGYA period.

The details of infrastructure works undertaken under DDUGJY/SAUBHAGYA and IPDS are placed at Annexure-II. The State-wise details of the number of households electrified, including for the State of Rajasthan, are placed at Annexure-III.

(d) & (e) : Electricity being a concurrent subject, supply and distribution of electricity to the consumers is within the purview of the respective State Government/Power Utility. As per the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers like agriculture. Government of India has taken following initiatives to help States achieve uninterrupted power supply:

Power Generation Sector

2,30,050 MW of generation capacity has been added since 2014 transforming our country from power deficit to power sufficient. At present, the Installed Generation Capacity is 4,62,065 MW.

Power Transmission Sector

2,00,168 circuit kilometer (ckm) of transmission lines, 7,66,859 MVA of Transformation capacity and 82,790 MW of Inter-Regional capacity has been added since 2014 with capability of transferring 1,18,740 MW power from one corner of the country to another.

Power Distribution Sector

Government of India launched the Revamped Distribution Sector Scheme (RDSS) in July, 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. Under the scheme, infrastructure works worth Rs. 2.78 lakh Cr. have been sanctioned for the distribution utilities.

Government of India is further supporting States for grid electrification of left-out households during SAUBHAGYA, under the ongoing scheme of RDSS. In addition, all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS, as per the Scheme guidelines.

The works sanctioned under RDSS also include-

- i. Works worth Rs. 4,538 Cr. have been sanctioned for electrification of 9,97,680 households including PVTG households identified under PM-JANMAN and tribal households identified under DA-JGUA. State-wise details of works sanctioned are placed at Annexure-IV.**
- ii. Works worth Rs. 1,067 crores for extension of electricity distribution infrastructure to far flung Border Areas in the States of Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh and UT of Ladakh. State-wise details of works sanctioned are placed at Annexure-V.**

In addition, under New Solar Power Scheme, works worth Rs. 50 Cr. have been sanctioned for off-grid solar based electrification of 9,961 households (State-wise details placed at Annexure- VI).

With collective efforts of Centre and States/UTs, the average hours of supply in rural and urban areas have improved to 21.9 hrs and 23.4 hrs, respectively, in FY 2024.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 688 ANSWERED IN THE LOK SABHA ON 06.02.2025**

State-wise number of villages electrified under DDUGJY

Sl. No.	State	No. of Villages Electrified under DDUGJY
1	Arunachal Pradesh	1483
2	Assam	2732
3	Bihar	2906
4	Chhattisgarh	1078
5	Himachal Pradesh	28
6	J&K	129
7	Jharkhand	2583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	366
12	Meghalaya	1051
13	Mizoram	54
14	Nagaland	78
15	Odisha	3281
16	Rajasthan	427
17	Tripura	26
18	Uttar Pradesh	1498
19	Uttarakhand	91
20	West Bengal	22
	Total	18,374

ANNEXURE-II

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 688 ANSWERED IN THE LOK SABHA ON 06.02.2025

Details of works executed under DDUGJY and SAUBHAGYA:

Total closure project cost: Rs.1,26,233 Cr.

- a) Installation of 1933 nos. of new 33/11kV substations.**
- b) Augmentation of 2356 nos. of 33/11kV substations.**
- c) Laying of around 8 Lakh ckm of HT and LT lines.**
- d) Installation of 6,36,309 nos. of Distribution Transformers (DTRs).**
- e) Installation of 1,90,41,387 nos. of Consumer meters/DT meters/Feeder meters.**
- f) Laying of 1.139 Lakh ckm of 11kV Feeder separation lines.**

Details of works executed under IPDS:

Total closure Cost: Rs. 28,886 Cr.

- a) Installation of 994 nos. of new 33/11kV substations.**
- b) Augmentation of 1609 nos. of 33/11kV substations.**
- c) Laying of 33,884 ckm of HT and LT lines.**
- d) Installation of 59,993 nos. of Distribution Transformers (DTRs).**
- e) Installation of 89,67,566 nos. of Consumer meters/smart meters/prepaid meters/DT meters/Feeder meters/Boundary meters.**

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 688 ANSWERED IN THE LOK SABHA ON 06.02.2025

Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

Sl. No.	State/UT	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
	Total	2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE-IV**ANNEXURE REFERRED IN REPLY TO PARTS (d) & (e) OF UNSTARRED QUESTION NO. 688 ANSWERED IN THE LOK SABHA ON 06.02.2025**

Household Electrification sanctioned under RDSS

Sl. No.	State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned
A.	Addl. HHs Sanctioned			
1	Rajasthan	459.18	275.51	1,90,959
2	Meghalaya	435.70	392.13	50,501
3	Mizoram	79.90	71.91	15,167
4	Nagaland	69.55	62.59	10,004
5	Uttar Pradesh	931.04	558.62	2,51,487
6	Andhra Pradesh	49.24	29.55	15,475
7	Jharkhand	7.47	4.48	872
8	Jammu & Kashmir	77.10	69.39	10,730
9	Bihar	300.26	180.16	42,584
10	Assam	785.55	706.99	1,27,111
11	Arunachal Pradesh	47.11	42.40	6,506
12	Manipur	214.44	193.00	36,972
13	Chhattisgarh	316.51	189.90	63,161
	Total (A)	3,773.04	2,776.64	8,21,529
B.	Under Vibrant Villages Programme			
1	Himachal Pradesh*	6.08	5.47	-
2	Arunachal Pradesh	20.18	18.16	1,683
3	Uttarakhand	13.08	11.77	1,154
	Total (B)	39.34	35.41	2,837
C.	Under Pradhan Mantri Janjati Adivasi Nyayay Maha Abhiyan (PM-JANMAN)			
C1	Sanctioned under RDSS			
1	Andhra Pradesh	88.71	53.23	25,054
2	Bihar	0.28	0.17	51
3	Chhattisgarh	38.17	22.90	7,077
4	Jharkhand	74.13	44.47	12,442
5	Madhya Pradesh	143.39	86.02	29,290
6	Maharashtra	26.61	15.96	8,556
7	Rajasthan	40.34	24.20	17,633

8	Karnataka	3.77	2.26	1,615
9	Kerala	0.86	0.52	345
10	Tamil Nadu	29.89	17.94	10,673
11	Telangana	6.79	4.07	3,884
12	Tripura	61.52	55.37	11,664
13	Uttarakhand	0.60	0.54	669
14	Uttar Pradesh	1.10	0.66	316
	Sub Total (C1)	516.15	328.31	1,29,269
D.	Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)			
D1	Sanctioned Households			
1	Chhattisgarh	11.98	7.19	2,550
2	Maharashtra	2.07	1.24	480
3	Tripura	40.69	36.62	7,677
4	Karnataka	30.53	18.32	3,682
5	Arunachal Pradesh	8.20	7.38	1,938
6	Telangana	110.73	66.44	26,525
	Sub Total (D1)	204.20	137.19	42,852
D2	Sanctioned Public Places			
1	Tripura	2.31	2.08	512
2	Arunachal Pradesh	0.04	0.03	9
3	Telangana	2.90	1.74	672
	Sub Total (D2)	5.25	3.86	1,193
	Total (D=D1+D2)	209.45	141.05	44,045
	Grand Total (A+B+C+D)	4,537.99	3,281.39	9,97,680

ANNEXURE-V

ANNEXURE REFERRED IN REPLY TO PARTS (d) & (e) OF UNSTARRED QUESTION NO. 688 ANSWERED IN THE LOK SABHA ON 06.02.2025

Distribution Infrastructure works sanctioned to Border areas under RDSS

Sl. No.	State/UT	Sanctioned cost (Rs. Cr.)	Sanctioned GBS (Rs. Cr.)
1	Arunachal Pradesh	157.18	141.45
2	Himachal Pradesh	362.18	325.97
3	Ladakh	178.43	160.58
4	Sikkim	134.12	120.7
5	Uttarakhand	235.56	212
	Total	1067.47	960.7

ANNEXURE-VI

**ANNEXURE REFERRED IN REPLY TO PARTS (d) & (e) OF UNSTARRED
QUESTION NO. 688 ANSWERED IN THE LOK SABHA ON 06.02.2025**

**Off-grid solar based household electrification sanctioned under New
Solar Power Scheme**

S. No.	State	Total Households Sanctioned
1.	Andhra Pradesh	1,675
2.	Chhattisgarh	1,578
3.	Jharkhand	2,342
4.	Madhya Pradesh	2,060
5.	Karnataka	179
6.	Kerala	98
7.	Telangana	326
8.	Tripura	1,703
	Total	9,961
